

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 134 OF 2020

IN

PIL WRIT PETITION NO. 7 OF 2020

Peoples for Animals, Goa

..... Applicants

*V e r s u s*

Principal Chief Conservator of Forests & Ors. .... Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Applicants.  
Mr. D. Pangam, Advocate General with Mr. P. Arolkar, Additional  
Government Advocate for the Respondent nos. 1, 2 and 3.  
Mr. Vivek Rodrigues, Advocate for the Respondent no. 4.  
Mr. Chirag Angle, Advocate for the Respondent no. 5.  
Mr. A. Gosavi, Advocate for the Respondent no. 6.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 13<sup>th</sup> October, 2020

P.C.

1. Heard Ms. Alvares, learned Counsel for the applicants, Mr. Pangam, learned Advocate General for the respondent nos.1, 2 and 3, Mr. Rodrigues, learned Counsel for the respondent no.4, Mr. Angle, learned Counsel for the respondent no.5 and Mr. Gosavi, learned Counsel for the respondent no.6.

2. Ms. Alvares, learned Counsel, states that the copies of the Misc. Application will be furnished to the learned Counsel for the respondents in a period of one week. Ms. Alvares also states that there is a Veterinarian who is specialized in Elephant Behaviour based at Bangalore, who has agreed to offer his services at his own cost. She submits that it will be appropriate if such expert is associated with the Forest Department Officials to examine the elephants, which are the subject matter of this application. We will decide on the Misc. application on the date which shall be 2<sup>nd</sup> November, 2020.

3. In case any of the private respondents wish to file a reply, they are at liberty to do so on or before the 29<sup>th</sup> of October, 2020 by service of advance copy on learned Counsel for the petitioner by email. In the meanwhile, however, the petitioner to ascertain the availability of this expert so that if any order is to be made in this application, then, orders of inspection of examination of these elephants is not delayed any further.

4. The learned Advocate General states that Forest Department Officials/Veterinarians will have no objection in principle to the association of this expert from Bangalore when it comes to the inspection of these elephants.

5. Stand over to 2<sup>nd</sup> November, 2020.

M. S. JAWALKAR

M. S. SONAK, J.

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